I, Lal Bihari Paswan son/daughter/wife Late Rakhal Paswan aged 49 Years, belonging to Bihar Legislative Assembly service and presently working as Juniour Clerk given here in below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

YOUR (10/10)

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	SI No		Self	Spouse name (s) Rekha devi	Dependant- l Prabhat kumar	Dependant-2 Dimpal Sagar	Dependant-3
	(i)	Cash	Rs- 2000/-	Rs- 2000/-	Nil	Nil	Nil
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	d RS-5000/-	Rs-30000/-	Nil	Nil	Nil
	(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Police no 528166215	LIC Police no 595821993 Post office RD No 020030456389	Nil	Nil	Nil
	(v)	Motor Vehicles (details of make, etc.)	Bike- BR-01-FL-9936	Nil	Nil	Nil	Nil
The state of the s	(vi)	Jewellery (give details of weight and value)	Nil	Gold- 35gm (Approx) Silver-80 kg (Approx)	Nil	Nil	Nil
((vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI No	2 COCH PHON	Self	Spouse name (s)	Dependan-	Dependant-	Dependa
(i)	- Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	- Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
W)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 30.01.2024
(a)	(i) Loans from Banks	SBI	285984/-
	(ii) Loans from financial institutions	Nil	2007011
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	

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	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	
(b)	(f) Other dues, if any	Nil	
(0)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No CABPP952K	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C Personal Detail GPF/CPF/PRAN No. PTS/BLA-1182 Gender (M/F) M Date of Birth 0 0 (DD/MM/YYYY) 7 Class/Group C (A/B/C)Cadre Bihar Vidhan Sabha Service (Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) Home District Darbhanga

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Lof Por Lo pursuans

Name of Employee: Lal Bihari Paswan

Designation: Junior Clerk

Department: BIHAR VIDHAN SABHA

Note:

Place: PATNA

06/02/24

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.